Houses to middle class families in Delhi

†521. SHRI LAL SINH VADODIA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that Government is seriously contemplating to provide houses to middle class families in Delhi and other parts of the country;
- (b) if so, whether Government is also contemplating to provide houses to the middle class families living in the cities of Gujarat State as well; and
- (c) if so, the number and the names of the cities where it is contemplating to provide houses and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) to (c) No, Sir. In pursuance of the Government's vision of facilitating housing to all by 2022, the Government has, however, launched "Pradhan Mantri Awas Yojana (PMAY)-Housing for All (HFA) (Urban)" Mission on 25.6.2015 with the aim to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor [Economically Weaker Sections (EWS)/Low Income Group (LIG) Categories] through following four verticals:

- (i) "In situ" Slum redevelopment through private participation using land as resource;
- (ii) Credit Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership; and
- (iv) Subsidy for beneficiary-led individual house construction or enhancement.

The Mission covers all 4041 statutory towns as per Census 2011 across the country.

National urban rental housing policy

- 522. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether according to the 2011 census data 11.09 million houses are vacant in urban areas, if so, the whether the Ministry is considering the draft National Urban Rental Housing Policy's incorporation with the Housing for All Mission as has been suggested by experts;

[†]Original notice of the question was received in Hindi.

- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry has any plans of operationalizing or financing this policy, if so, the details thereof and if not, rationale thereto; and
- (d) what provisions in the rental policy are focussed on augmenting supply of housing for rent, if any?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) Yes, Madam. According to the 2011 census data 11.09 million houses are vacant in urban areas. "Land" and "Colonisation" are State subjects and therefore, it is the primary responsibility of State Governments and Urban Local Bodies to provide housing including rental housing. However, in order to supplement the efforts of State Governments, this Ministry has prepared a draft National Urban Rental Housing Policy and has shared the same with the States. Pradhan Mantri Awas Yojana – Housing for All (Urban) Mission has four components *viz.* "*in situ*" Slum Redevelopment, Affordable Housing through Credit Linked Subsidy, Affordable Housing in Partnership and Subsidy for beneficiary-led individual house construction. Rental Housing Policy is not a component of Pradhan Mantri Awas Yojana – Housing for All (Urban) Mission.

- (c) The Draft National Urban Rental Housing Policy (NURHP), 2015 would be a model policy for state level adoption with such changes as are locally suitable, and is not a central Bill or Act. As such, there is no proposal for financing this Policy.
- (d) The Draft National Urban Rental Housing Policy (NURHP), 2015 focuses on adoption of a multi-pronged approach to augment supply *i.e.* enabling legal and regulatory measures, encouraging involvement of Private Sector, Cooperative, Non- Governmental Sector, Industrial Sector and the Services/Institutional Sector, to promote rental housing.

Rehabilitation of poor families

- 523. SHRI MANSUKH L. MANDAVIYA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to refer to answer to Unstarred Question 2885 given in the Rajya Sabha on 19th December, 2012 and state:
- (a) the updated status of action taken by the Ministry, in consultation / coordination with the State Governments and Ministry of Railways for rehabilitation of poor families residing nearby railway tracks in urban cities to remove slums nearby the railway tracks;
- (b) whether the Ministry would take the opportunity of initiating slum-free urban cities, from country's capital Delhi itself taking a cue from the Prime Ministers dream of providing houses to all; and